

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2846 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 8th July, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 2178 dtd 07.07.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to leave the station, with official vehicle, at your own cost, for the day on 11.07.2021, has been granted. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/2847/A, dated 8-07-2021

Copy to:

1. The Project Manager, Gauhati High Court.

08/07/21
JT.REGISTRAR (VIGILANCE)

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